

File No. 12(2)2017/FBO Representation/Enf/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 14th November, 2017

Order

Subject: Representation from FBOs seeking extension for permission to use pre-printed packaging material - reg.

FSSAI vide Order No. 12(2)2016/FBO Representation/Enf/FSSAI dated 23rd November 2016 prescribed the procedure for granting permission to FBOs for use of pre-printed packaging material containing the old name, address or license number of the FBO at a nominal fee on receipt of formal request.

2. It is clarified that at a time, extension shall be granted for six months and a maximum of three such extensions for use of pre-printed packaging material shall be granted. The fee structure for extension shall be as under:

Fee	Central License	State License
1 st Extension (6 months)	Rs. 7500/-	Rs. 3000/-
2 nd Extension (For next 6 months)	Rs. 15,000/-	Rs. 6000/-
3 rd Extension (For next 6 months)	Rs. 15,000/-	Rs. 6000/-

3. This issues with the approval of Competent Authority.


(Garima Singh)
Director (RCD)
Tel: 011-23220990

To:

1. All Central Licensing Authorities
2. Commissioners of Food Safety of all States/UTs

Copy to:

Head, IT- for uploading on the FSSAI website